

ØITEM NO.103

COURT NO.7

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 2215 OF 2009

DILPESH BALCHANDRA PANCHAL

Appellant (s)

VERSUS

STATE OF GUJARAT

Respondent(s)

(With office report)

Date: 10/03/2010

This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HARJIT SINGH BEDI
HON'BLE MR. JUSTICE C.K. PRASAD

For Appellant(s)

Pt. Parmanand Katara, Sr. Adv.
Ms. Kusumlata Sharma, Adv.
Ms. S. Ramamani, Adv.

For Respondent(s)

Ms. Jesal, Adv.
Ms. Nupur, Adv.
Ms. Hemantika Wahi, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard the learned counsel for the parties at
length.

Hearing concluded.

Judgment reserved.

(KALYANI GUPTA)
SR. P.A.

(VINOD KULVI)
COURT MASTER